

IN THE HIGH COURT OF JUDICATURE FOR RAJASTHAN AT JODHPUR  
CATEGORIWISE MONTHLY STATEMENT FOR THE MONTH OF  
MARCH -2018

S.NO.	KIND OF CASES	PREVIOUS	INSTITUTION			DISPOSAL				CLOSING
		BALANCE	DB	SB	TOTAL	LB.	DB	SB	TOTAL	BALANCE
	<b>MAIN CASES</b>									
	<b>CIVIL SIDE</b>									
1	CIVIL FIRST APPEAL	8226	0	44	44	0	0	9	9	8261
2	CIVIL SECOND APPEAL	2658	-	12	12	0	-	15	15	2655
3	EX. FIRST APPEAL	41	0	0	0	0	-	1	1	40
4	EX. SECOND APPEAL	6	-	0	0	0	-	0	0	6
5	CIVIL MISC. APPEAL	26713	10	206	216	0	22	57	79	26850
6	CIVIL REVISION	456	0	16	16	0	0	18	18	454
7	CIVIL REVIEW	473	10	16	26	0	13	10	23	476
8	CUSTA (CUSTOM APPEAL)	1	0	-	0	0	0	-	0	1
9	INCOME TAX REF.	3	0	-	0	0	0	-	0	3
10	OTHER TAX REF.	6	0	-	0	0	3	-	3	3
11	TAX CASES	0	-	-	0	0	-	-	0	0
12	EXCISE ACT REF.	0	-	-	0	0	-	-	0	0
13	L. T. APPEAL	710	8	0	8	0	7	0	7	711
14	W. T. A.	9	0	-	0	0	0	-	0	9
15	SALES TAX REVISIONS	656	0	0	0	0	0	1	1	655
16	TESTAMENTARY CASES	1	-	0	0	0	-	-	0	1
17	COMPANY PETITION	33	0	0	0	0	0	0	0	33
18	COMPANY APPEAL	3	-	0	0	0	-	0	0	3
19	COMPANY APPLS.	24	-	0	0	0	-	0	0	24
20	COMPANY SUITS	0	0	0	0	0	0	0	0	0
21	COMPANY LIQUIDATION	12	-	-	0	0	-	0	0	12
22	ELECTION PETITION	0	-	-	0	0	-	-	0	0
23	SPECIAL APPEAL ( CIVIL)	22	0	-	0	0	1	-	1	21
24	SPECIAL APPEAL ( WRIT)	1167	75	0	75	0	120	0	120	1122
25	CIVIL CONTEMPT	1963	8	155	163	0	5	48	53	2073
26	CIVIL WRIT	43700	40	1310	1350	0	48	1187	1235	43815
27	OOS	2	0	0	0	0	0	0	0	2
27	CENTRAL EXCISE APPEAL	423	0	-	0	0	83	0	83	340
29	CROSS OBJECTION	637	0	0	0	0	0	0	0	637
30	CIVIL REFERENCE	1	0	-	0	0	0	0	0	1
	<b>TOTAL "A"</b>	<b>87946</b>	<b>151</b>	<b>1759</b>	<b>1910</b>	<b>0</b>	<b>302</b>	<b>1346</b>	<b>1648</b>	<b>88208</b>
	<b>CRIMINAL SIDE</b>									
1	MURDER REFERENCE	2	0	0	0	0	0	0	0	2
2	CRIMINAL APPEAL	17973	16	94	110	0	10	46	56	18027
3	CRIMINAL REVISION	7988	0	114	114	0	0	33	33	8069
4	CRL. MISC. PET. U/S 482 CR. P.C.	2765	0	369	369	0	0	232	232	2902
5	CRL. MISC. BAIL U/S 438 & 439 CR. P. C.	795	0	875	875	0	0	657	657	1013
6	CR. CONT. PETITION	4	0	0	0	0	1	0	1	3
7	CRIMINAL REFERENCE	0	0	0	0	0	0	0	0	0
8	HABES CORPUS	181	14	0	14	0	12	0	12	183
9	CR. L TO A	351	2	3	5	0	2	1	3	353
10	CRLW	55	13	12	25	0	16	6	22	58
11	CRLO (CRIMINAL ORIGINAL)	1	0	0	0	0	0	0	0	1
	<b>TOTAL B</b>	<b>30115</b>	<b>45</b>	<b>1467</b>	<b>1512</b>	<b>0</b>	<b>41</b>	<b>975</b>	<b>1016</b>	<b>30611</b>
	<b>TOTAL A + B</b>	<b>118061</b>	<b>196</b>	<b>3226</b>	<b>3422</b>	<b>0</b>	<b>343</b>	<b>2321</b>	<b>2664</b>	<b>118819</b>
	<b>OTHER ORIGINAL JURISDICTION CASES</b>									
1	ARBITRATION APPLICATION	33	0	1	1	0	0	2	2	32
2	LEAVE TO APPEAL TO S. C	23	0	0	0	0	0	1	1	22
3	CIVIL TRANSFER APPLICATION	145	0	16	16	0	0	14	14	147
4	CRIMINAL TRANSFER	19	0	0	0	0	0	2	2	17
	<b>TOTAL C</b>	<b>220</b>	<b>0</b>	<b>17</b>	<b>17</b>	<b>0</b>	<b>0</b>	<b>19</b>	<b>19</b>	<b>218</b>
	<b>GRAND TOTAL A+B+C+</b>	<b>118281</b>	<b>196</b>	<b>3243</b>	<b>3439</b>	<b>0</b>	<b>343</b>	<b>2340</b>	<b>2683</b>	<b>119037</b>